

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 22.02.2019 (FRIDAY)
Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 549 of 2019 in Comp. App. (AT) No. 34 of 2019	Devendra Kumar Aggarwal & Ors. Vs. Ravindra Kumar Aggarwal & Ors.	Garima Sharma	Vipul Ganda

Note: - Take notice that the matter at Item No. 3 in Cause List dated 22.02.2019 stands deleted as it was wrongly listed. The following matter as indicated above will be taken up at Item No. 3.

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By Order
-sd/-
Registrar